LIST OF STAKEHOLDERS AS PER REGULATION 31 OF THE I & B BOI (LIQUIDATION PROCESS) REGULATIONS, 2016 AS ON 08.10.2024

					1
NAME OF	AMOUNT CLIAMED	AS PER COMPANY RECORDS MADE	AMOUNT	SECURITY INTEREST, IF ANY, IN	Comment
CREDITOR	BY THE CREDITOR	AVAILABLE TO US AS ON 31-03-2018 (Rs)	ADMITED	RESEPCT OF SUCH CLAIM IN	s of the
	IN RS.		IN RS.	RUPEES	Interim
					Resolutio
					n
					Profession
					al
Other stakeholders, if any (other than financial creditors and operational creditors)					
NIL					
ļ	CREDITOR	CREDITOR BY THE CREDITOR IN RS.	CREDITOR BY THE CREDITOR AVAILABLE TO US AS ON 31-03-2018 (Rs) IN RS. IN RS. keholders, if any (other than financial creditors and operational creditors)	CREDITOR BY THE CREDITOR AVAILABLE TO US AS ON 31-03-2018 (Rs) ADMITED IN RS. IN RS. IN RS. IN RS. keholders, if any (other than financial creditors and operational creditors)	CREDITOR BY THE CREDITOR AVAILABLE TO US AS 0N 31-03-2018 (Rs) ADMITED RESEPCT OF SUCH CLAIM IN IN RS. IN RS. ADMITED RESEPCT OF SUCH CLAIM IN keholders, if any (other than financial creditors and operational creditors) Image: Creditor of Such claim in the subscript of Such claim in the subscrimed of Such claim in the subscript of Such c